NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 929/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES:

Raj Dadarkar & Associates

V/s.

Power House Fitness Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Darryl P. Barretto Advocate phones

2. Hussein Dholkawala

ilb Genesh & (o. Respondent Busset).

Advocate

Advocate

For Ran

ilb Bhavin Bhatia

for Petitioner Siterdra

ORDER T.C.P. No. 929/I&BP/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- From the side of the Respondent, Reply has been served upon the Petitioner by hand, a copy to be submitted to the NCLT Office. Seeking time to file Rejoinder. Granted. To be circulated on or before 16th August, 2017.
- Thereafter the matter is listed for hearing on 22nd August, 2017.

M.K. SHRAWAT
Member (Judicial)

Date: 18-07-2017

4